

**NATIONAL COMPANY LAW TRIBUNAL
COURT NO. – II, MUMBAI BENCH**

*** **

CP No. 3185/2018

**Nandu Finvest Pvt Ltd
V/s
RoC, Mumbai**

*** **

Dated 09th December, 2020

ORDER

The matter is taken up on VC. No representation for the Petitioner. The Company Petition is taken up for *de novo* hearing. List the matter on 17.12.2020 for hearing of the Company Petition. The applicant is directed to issue notice to the Respondent intimating the next date of hearing.

**Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)**
Sushil

**Sd/-
MOHAMMED AJMAL
Member (Judicial)**